

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*9<sup>th</sup> May, 2017*

HCM/A-72/2015-Estt/ In pursuance of this Registry's Notification No. HCM/A-72/2015/57014-21 dated, 20<sup>th</sup> March, 2017 for appointment of 3 (three) posts of Law Assistant, interview of the candidates will be held on 18<sup>th</sup> May, 2017 (Thursday) at 3:00 pm in the Judges Lounge, High Court of Manipur. Eligible candidates may download their admit cards from the Official Website of High Court of Manipur. <http://hcmimphal.nic.in>

*By order etc.,*

Sd/-  
(A. GUNESHWAR SHARMA)  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

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Imphal, the 9<sup>th</sup> May, 2017

HCM/A-72/2015-Estt/ 60940-53

Copy to:

1. The Secretary (Law), Government of Manipur
2. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.  
- *He is requested to upload the above notification in the official website of this Registry.*
3. The Joint Registrar (Admin.PM&P), High Court of Manipur.
4. The Deputy Registrar (Judl)/(Admin)/(Account / Planning),
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh,
7. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
8. The Director, Information and Public Relation, Imphal.  
- *with one spare copy for favour of wide publicity in the News item.*
9. The Director, Doordarshan Kendra, Imphal  
- *with one spare copy for favour of wide publicity in the News item.*
10. The Assistant News Editor, AIR, Imphal.  
- *with one spare copy for favour of wide publicity in the News item.*
11. The Editor ISTV Network / Impact TV, Imphal.  
- *with one spare copy for favour of wide publicity in the News item.*
12. The P.A to Registrar, High Court of Manipur
13. Notice Board / Guard File
14. Concerned File.

*A. Guneshwar Sharma*  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

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